

CENTRAL ELECTRICITY REGULATORY COMMISSION
3 rd & 4th Floor, Chanderlok Building, 36 Janpath, New Delhi 110 001
(Tele No.23353503 FAX No.23753923)

No. L-1/(3)/2009-CERC

Dated the 12th September, 2018

Subject: Public Hearing on Draft Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) (Seventh Amendment) Regulations, 2018.

Sir,

In exercise of power conferred under Section 178 of the Electricity Act, 2003 (the Act) and other enabling provisions under the Act, the Commission has prepared the Draft Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) (Seventh Amendment) Regulations, 2018. The draft Regulations along with Explanatory Memorandum were uploaded on the CERC's website www.cercind.gov.in on 9.8.2018 for inviting comments/ suggestions from stakeholders.

2. It has been decided to hold a public hearing on the above subject on 19.9.2018 as per details given below:

Date	Venue	Timing	Invitees
19.9.2018 (Wednesday)	"CERC COURT ROOM" (Fourth Floor) Chanderlok Building, 36, Janpath, New Delhi 110001	1030 Hrs.	Representatives of Central / State Governments / State Utilities / CPSUs / CTUs/ STUs/ Transmission Licensees/ Individual Experts /NGOs / IPPs / Financial Institutions / Consultancy Firms

3. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to attend the hearing on 19.9.2018 or detail a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be communicated to the undersigned latest by 17.9.2018. Please also let us know if you/your organization propose to make a presentation during the hearing. The presentation may please be planned to be limited to duration of 5-10 minutes and be covered in not more than 8 to 10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/-
(Sanoj Kumar Jha)
Secretary